

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 24

IA 3169/2019 IN CP 2310/2019

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.07.2024**

NAME OF THE PARTIES: **RUKMANI RAM TANWANI V/s INDUSIND BANK LTD**

Section 59 of the Companies Act, 2013

ORDER

Adv. Vinay Chauhan a.w Ms. Afreen Thanevala i/b Vis Legis Law practice for the Petitioner present. Adv. Siddharth Ranade a/w Adv. Pushkar Deo i/b Tri Legal for the Respondent No.2 present. Adv. Rohan Agrawal a/w Adv./ Mohammed Varawala i/b Adv. Rubina Khan, Fortis India Law for the Respondent No.1 present.

IA 3169/2019

The Respondent No.2 is directed to file the Reply within two (2) weeks. The Petitioner shall be at liberty to file the Rejoinder. List this matter on Board on **07.08.2024**.

-sd-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)